## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 537/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES:

Dhananjay Patil & Company

V/s.

Northstar Shipbuilding Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

Leena Sapsa Aduabate les Appliant

## ORDER TCP 537/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Petitioner is present.
- Put up for final hearing on **31.01.2018**.

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 10.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)